

(d) whether the Central Government have any scheme to subsidise frog farming and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The Indian Council of Agricultural Research at its Central Inland Fisheries Research Institute is conducting investigations to evolve suitable culture practices of Frog Farming in India. The Indian Council of Agricultural Research has also sanctioned a research scheme on Frog-farming for implementation by Kerala Agricultural University on 4-7-1979 for a period of 3 years.

(b) The investigations carried out by the Central Inland Fisheries Research Institute on Frog-farming relate to

- (a) induced breeding,
- (b) development of hatching technique,
- (c) development of feed

Success to some extent has been achieved at the experimental stage. The work is in progress.

(c) The Government is not aware of attempts made by private entrepreneurs in frog-farming in Kerala and Maharashtra.

(d) No, Sir.

Plot of Land in Shanti Niketan, New Delhi

1663. SHRI S. M. KRISHNA: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 674 on 17 March, 1980 regarding proper use of plot of land in Shanti Niketan colony New Delhi and state:

(a) whether the barbed wire stated to have been provided around the plot in question has been removed by the intruders and that there is free

passage to the plot for being used as a public convenience;

(b) whether no action has been taken so far by the M.C.D. to level the ground and keep it ready for plantation during the next monsoon; and

(c) whether a notice board warning of punitive action under the law to intruders for using this place as a public convenience and putting up of a pucca barbed wire as a deterrent will be expedited?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) The barbed wire fencing has not been removed but it has been damaged at some places. The public does pass through the plot as a short cut.

(b) The dressing of the plot as also plantation on the periphery can be only undertaken during the rainy season.

(c) Putting up of the pucca fencing and the Notice Board at this stage may not serve the desired purpose. The needful can be done as and when the plot is put to the purpose for which it is earmarked.

Absorption of F.C.I.'s Canteen Staff of Eastern Region

1664. SHRI SAIFUDDIN CHAUDHURY:

SHRI KRISHNA CHANDRA HALDER:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that the F.C.I.'s Canteen Staff of Eastern Region are still casual since long back;

(b) whether Government are aware about the notification issued by the Central Government on 11th December, 1979 declaring that all canteen staff will be permanent;

(c) if so, the reasons why the Zonal managers of Eastern Region are not implementing this for their canteen staff; and

(d) whether Government have issued any orders to the Zonal managers of Eastern Region for immediate absorption of those staff as permanent?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No, Sir. The Canteen Staff of the departmental Canteens are regular employees.

(b) to (d) The notification issued by the Central Government on 11th December, 1979 notified the Government's decision to treat, with effect from the first day of October, 1979, all posts in the Canteen and tiffin rooms run departmentally by the Government of India as posts in connection with the affairs of the Union. It provided that the existing and future incumbents of such posts would qualify as holders of civil posts under the Central Government. It did not declare that all canteen employees would be permanent. In any case the said notification does not apply to posts in the Canteen and tiffin rooms of the Food Corporation of India as such canteens are not run departmentally by the Government of India.

गुजरात के दूरस्थ आदिवासी क्षेत्रों में डाक सेवा

1665. श्री छोटभाई गामित : क्या संचार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान गुजरात राज्य के उन दूरवर्ती आदिवासी क्षेत्रों की ओर दिलाया गया है जहाँ कोई डाक सुविधा नहीं है;

(ख) यदि हां, तो क्या इस बात का ध्यान में रखा जा रहा है सरकार ने सर्वेक्षण किया है; और

(ग) यदि हां, तो इस बारे में सरकार की क्या योजना है?

संचार मंत्री (श्री सी. एम. स्टोफन):

(क) उपलब्ध सूचना के अनुसार, गुजरात राज्य में 3,570 आदिवासी ग्रामों में से 1250 गांवों में डाकघर स्थापित किए जा चुके हैं। इसके अतिरिक्त 947 आदिवासी गांवों को चलते फिरते डाकघरों के जरिए डाक काउंटर सुविधाएं प्रदान की जा रही हैं।

(ख) इस प्रकार का कोई सर्वेक्षण नहीं किया गया है। तथापि साम अर्वाध में ग्रामीण डाक योजना से संबंधित सूचना प्राप्त की जाती है।

(ग) आदिवासी क्षेत्रों में डाक सुविधाओं के विस्तार के लिए विभाग द्वारा उदार-कृत मानदंड निर्धारित किये गए हैं। इन मानदंडों के अनुसार और पंचवर्षीय/वार्षिक योजनाओं में ग्रामीण क्षेत्रों में डाकघर खोलने हेतु निर्धारित लक्ष्यों का ध्यान में रखा जाएगा गुजरात सहित देश के आदिवासी क्षेत्रों में डाकघरों की मंजूरी दी जा रही है।

भारतीय खाद्य निगम के लिए नोखा में बनाये गये भाण्डागार

1666. श्री मनफूल सिंह चौधरी: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) भारतीय खाद्य निगम के लिए नोखा में कितने भाण्डागारों का निर्माण किया गया है;

(ख) इन भाण्डागारों की लागत क्या है और उनके निर्माण के लिए सरकार द्वारा कितना ऋण दिया गया;

(ग) क्या यह सच है कि इन सभी भाण्डागारों का स्वामित्व एक परिवार के पास है और इस परिवार का मुखिया दिल्ली और कलकत्ता में रहता है; और

(घ) हां, तो इस सम्बन्ध में ब्यौरा क्या है?

कृषि मंत्रालय में राज्य मंत्री (श्री आर. बी. स्वामीनाथन): (क) बीकानेर जिले में स्थित नोखा के दो कम्पलेक्सों में कुल 27,500 मीटर टन की क्षमता के भाण्डा-